

Title : Introduction of Code of Criminal Procedure (Amendment) Bill, 2006.*h

SHRI ANANDRAO VITHOBA ADSUL (BULDHANA): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI ANANDRAO VITHOBA ADSUL : Sir, I introduce the Bill.
